

**Control Price of Wheat Bran and Levy Price of Paddy**

950. SHRI M. R. LAKSHMINARAYAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the controlled price of one quintal of wheat bran used for cattle feed and also the price of one quintal levy paddy; and

(b) if the price of paddy is low, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE): (a) and (b). Only ex-mill prices of wheat products, including bran, are controlled in most of the States. These prices differ from State to State depending on a number of factors. The procurement price of paddy (coarse variety) has been fixed at Rs. 74 per quintal uniformly throughout the country for the Kharif marketing season 1974-75 and is not considered low.

**Nataraja Idol**

951. SHRI ARJAN SETHI:  
SHRI D. B. CHANDRA  
GOWDA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any legal battle is still going on over the famous idol of Nataraja which was stolen from South India's most sacred temple of Siraj Gaurinath Swamy and smuggled out to the United States; and

(b) if so, the facts thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). Legal proceedings have been instituted in U.K. and U.S.A. to seek restoration of possession to Government of India or Government of

Tamil Nadu of the Nataraja from the temple of Sivagurunatha Swami at Sivapuram in district Thanjavur. The idol, which was found in the premises of a restorer in London early in December, 1974 has been placed in Courts Bank, London, by the court in U.K. The suits are against Norton Simon Foundation, Norton Simon Incorporated, Foundation for Education, Hans Bros., Mr. Norton Simon, Mr. Ben Heller and Miss Anna Plowden.

**Award of benefit to retired teachers**

by U.G.C.

952. SHRI ARJUN SETHI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names and number of the retired teachers awarded benefit under retired teachers scheme by the Universities Grants Commission for the year 1973-74; and

(b) the criteria for such selection?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) A list of teachers who were given fresh benefit under the scheme of utilisation of services of retired teachers during the year 1973-74 is attached. [Placed in Library. See No. LT-8984/75].

(b) Teachers with an outstanding record of work (research and/or teaching) in a university, college or institution of higher learning (recognised under the University Grants Commission Act) are eligible for award after their retirement from service.